

(c) Yes, Sir.

(d) U.P.S.C. has fixed the date for convening the DPC meeting for considering the promotion of 105 officers of Senior Grade Group 'B' to Junior Grade of US Group 'A' on 29th and 30th December, 2011.

Complaints pending in PCI

2840. SHRI BALWINDER SINGH BHUNDER:

SHRI O.T. LEPCHA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the extent of pendency of complaints in the Press Council of India (PCI);
- (b) the average time taken to dispose of a complaint; and
- (c) the details of filing and disposal of complaints in PCI during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHARY MOHAN JATUA): (a) The number of complaints pending in the Press Council of India as on 18.11.2011, is 931. This indicates the accumulated pendency since 1979, the year when the Council again started functioning after coming into existence under the Press Council Act, 1978.

(b) In cases where the papers are complete with comments/written statement/counter comments and the matter is ready for listing before the Inquiry Committee, the matter is disposed off on an average within a maximum of six months.

(c) The details of filing and disposal of complaints in PCI during the last three years are as under:

Year	Complaints received	Complaints disposed off	Pendency*
2008-09	726	581	904
2009-10	950	681	1173
2010-11	900	1026	1047
2011-12 upto 18.11.2011	458	574	931

*the figures indicate accumulated pendency since the year 1979.